GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:319
ANSWERED ON:27.02.2008
SETTING UP OF SEWAGE TREATMENT PLANTS
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the setting up of Sewage Treatment Plants under the Ganga and Yamuna Action Plan is obligatory;
- (b) if so, the total number of STPs set up under the G.A.P. and Y.A.P., State-wise;
- (c) The costs involved in setting up of such plants and sources of funds mobilized therefor;
- (d) Whether the Union Government provides funds for such plants under any scheme; and
- (e) if so, the details thereof, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a)to(e) Sewage Treatment Plants (STPs) have been set up in different identified towns as one of the core pollution abatement schemes under the Ganga Action Plan (GAP) and Yamuna Action Plan (YAP). These plants are meant for treating the intercepted and diverted sewage to the desired standards before its disposal into the receiving body. The sanctioned cost involved for setting up these STPs in the States implementing GAP and YAP is Rs.727.65 crore, and the state-wise details are given in Annexure-I. The YAP assisted by the Japan Bank for International Cooperation and, the GAP from the Plan outlay of the Government of India are implemented on cost sharing basis between Centre and States.

Under the Centrally Sponsored Scheme of National River Conservation Plan (NRCP), the Government of India has sanctioned various pollution abatement schemes namely, Interception and Diversion of sewage, low cost sanitation works, electric/improved wood crematoria, river front development works besides setting up of STPs. The NRCP presently covers pollution abatement works in 164 towns along polluted stretches of 35 rivers spread over 20 States. State-wise details of the approved cost of pollution abatement works under NRCP are at Annexure-II.